## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2920 ANSWERED ON:15.03.2010 IMPLEMENTATION OF RSBY Majhi Shri Pradeep Kumar

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the names of States where Rashtriya Swasthya Bima Yojana (RSBY) is being currently implemented alongwith the reasons for non-implementation of such scheme all over the country;
- (b) whether the Union Government has directed to the State Governments to implement the said scheme expeditiously in their States; and
- (c) if so, the details thereof and the reaction of the State Governments thereto?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): At present, the Rashtriya Swasthya Bima Yojana is being implemented in 22 States/Union Territories, namely, Assam, Bihar, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Maharashtra, Meghalaya, Nagaland, Orissa, Punjab, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal and Chandigarh Administration. More than 1.3 crore cards have been issued as on 10.03.2010. Remaining States except Andhra Pradesh and Rajasthan are in the process of implementation.

As the State Government of Andhra Pradesh is already implementing health insurance scheme, namely, the Rajiv Gandhi Arogyashri Community Health Insurance Scheme, the State has decided not to implement the Rashtriya Swasthya Bima Yojana.